

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 137 (ND)/2018

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.08.2019.**

**NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. Uttam Strips
Ltd.**

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

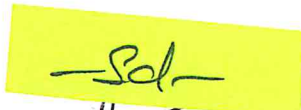
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

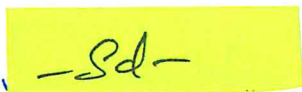
**For the Petitioner: Mr. Varun Chopra and Mr. Raj Shukla for GAIL
India Ltd.
Mr. Ankur Mittal and Ms. Meera Murali,
Advocates for Resolution Applicant
Mr. Shivakar Sharma, Advocate for RP
Mr. Pankaj Bhagat, Advocate for the Petitioner**

**For the Respondent: Mr. Abhishek Anand with Mr. Anant A. Pavgi,
Advocates for R-1**

ORDER

CA 54/2019 has been filed under the provision of Section 44, 49 & 66 of the Code. Ld. Counsel for the applicant prays for an adjournment to press the same. At his request, adjourned to 15th October, 2019.


**(L. N. Gupta)
Member (T)**


**(Ina Malhotra)
Member (J)**